

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 42 of 2014**

**Dated : 14<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Federation of Karnataka Chamber  
Of Commerce & Industry**

**..... Appellant(s)**

**Versus**

**Bangalore Electricity Supply  
Co. Ltd. & Anr.**

**..... Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for  
Mr.Rohit Rao

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

**ORDER**

The learned counsel for the Respondent seeks some more time to file the reply. Accordingly, she is directed to file the same on or before 20.04.2014 after serving copy on the other side.

Post the matter on **24.04.2014.**

**(Rakesh Nath)**  
**Technical Member**

ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**